

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6223/83].

SECOND, THIRD, FOURTH, FIFTH, SIXTH, SEVENTH AND EIGHTH REPORTS OF NATIONAL POLICE COMMISSIONS AND STATEMENT OF RECOMMENDATIONS OF NATIONAL POLICE COMMISSIONS ON THESE REPORTS.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table:

(1) A copy of the Second, Third, Fourth, Fifth, Sixth, Seventh and Eighth Reports (Hindi and English versions) of the National Police Commission.

(2) A statement (Hindi and English versions) regarding the recommendations made by the National Police Commission, in the Second, Third, Fourth, Fifth, Sixth, Seventh and Eighth Reports.

[Placed in Library. See No. LT-6224/83].

PUBLIC PROVIDENT FUND (AMENDMENT) SCHEME, 1983 AND NOTIFICATIONS UNDER PUBLIC PROVIDENT FUND ACT 1968 AND REGIONAL RURAL BANKS ACT 1976 ETC. ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table :

(1) A copy of the Public Provident Fund (Amendment) Scheme, 1983 (Hindi and English versions) published in Notification No. G.S.R. 271(E) in Gazette of India dated the 16th March, 1983, under section 12 of the Public Provident Fund Act, 1968. [Placed in Library. See No LT-6191/83].

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 15 of the Government Savings Banks Act, 1973 :

(i) The Post Office Time Deposit (Amendment) Rules, 1983 published

in Notification No. G.S.R. 257(E) in Gazette of India dated the 11th March, 1983.

(ii) The Post Office Recurring Deposit (Amendment) Rules, 1983 published in Notification No. G.S.R. 258 (E) Gazette of India dated the 11th March, 1983.

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 12 of Government Savings Certificates Act, 1959 :

(i) The National Savings Certificates (Sixth Issue) Amendment Rules, 1983 published in Notification No. G.S.R. 259(E) in Gazette of India dated the 11th March, 1983.

(ii) The National Savings Certificates (Seventh Issue) Amendment Rules, 1983 published in Notification No. G.S.R. 260(E) in Gazette of India dated the 11th March, 1983.

[Placed in Library. See No. LT-6192/83].

(4) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:

(i) G.S.R. 97(E) published in Gazette of India dated the 23rd February, 1983 together with an explanatory memorandum making certain amendment to Notification No. 200/82-Customs dated the 25th August, 1982 so as to rectify certain discrepancies in the latter notification.

(ii) G.S.R. 232 published in Gazette of India dated the 19th March, 1983 together with an explanatory memorandum making certain amendment to Notification No. 122/Customs dated the 11th May, 1963 regarding remission of duty on Ethylone Dichloride. [Placed in Library. See No. LT-6193/83].

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section